Election, do hereby solemnly affirm and state on oath as under:-

(2) Details of PAN and status of filing of Income tax return :

(strike out whichever is not applicable)

(1) I am a candidate set up by Independent candidate.

Names

Self

Spouse-

Dependent 1 Dependent 2

Dependent 3 ......

Sl. No.

1,

2.

3.

4. 5.

### Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

(name of the political party ) / am contesting as an

The financial year for

Income-tax return has

which the last

been filed

Total income

Rupees)

shown In Income

Tax Return (in

RAMCHANDRA worldaught route of LATE GULI SAHNI
Aged 67 SAHNI
Aged 67 Separation of Kaithwalia Sugarification full postal address), a candidate at the above
E. Champarati

Permanent

(PAN)

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Account Number

AKZPS 2660 P

SL No.	Offence	Description
(a)	The details of cases where the court has tal cognizance, Sections of the Act and descript of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of or taking cognizance :	rder
(c)	Details of Appeal (s) / Application(s) for re (if any) filed against the above order(s)	vision
	(1. m./.)	
i, Ca		art of law(other those referred to in Form 26):
4. Ca		art of law(other those referred to in Form 26):

for a	Describera	100		- Carlo 1971
(1)	Punishme	6.7	raib)	27620

(5) That I give heigth below the details of the assets (movable and in movable etc.) of myself, my spouse and all dependents:

### A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
) -	Cash in hand	52 000:00				
(ii)	Financial Companies and Cooperative societies and the amount in each such deposit	6,39,625=1 details attached	)			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.					
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount			===		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1. BOLERO 2. SCORPIO.	BR-IAP- BR OIPC-	6154 (2011)		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)		11	かるか	30.12.11	

A	Any other assets such as value of Claims/interest	RIFLE-1	
,	Gross Total value		

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)	OI BEEGHA	(هد			
	Area (Total measurement in acres)					
	·Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
105	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.		*			
	Approximate Current market value		*			
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)		nos			

Street and	· · · · · · · · · · · · · · · · · · ·					
	V Turber inherited property (* ee or NO)			i		
	Description of purchase in case of serious activities property			1	1	
	Cost of property (in case of prochase) at the time of prochase				1	
	A sy Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	vill Kaithma P.SSuganti E. Character	lin			
	Area (Total measurement in sq. ft.)	E. Charabar				
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	H				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding BIHAR Nature of loan VIDHAR CABRI	Loan for Scorf10 7,78,000=01	7			

(1 my of [red]

	Ally other liability			
	Grand total of liabilities	 		
ii)	Government Dues: Dues to departments dealing with government accommodation	1 :==		
	Dues to departments dealing with supply of water			
	Dues to departments dealing with supply of electricity		1	
	Dues to departments dealing with supply of telephones/mobiles			
	Dues to departments dealing with government transport (including aircrafts and Inelicopters)			
	Income Tax Dues			
	Wealth Tax Dues			
	Service Tax Dues			
	Municipal /Property Tax Dues			
	Sales Tax Dues			
	Any other dues			
	Grand total of all Govt. dues		-	1

(7) Details of profession or occupation: a. Self	" CUE AULI	F. Champaran
a. Self M. L. M.	11- 20010019	, -
b. Spouse		

(8) My educational qualification is as under:

M. A. , B. Ed.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

### (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

Name of the candidate	Sh./Spit./Kom. RAMCHAHDRA SAHNI
Full postal address	Vill Kaithwalia P.S Inpanli, Dist Edst Chambaran
Number and Name of the constituency and state	11- SUGAULI
Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP
(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	
	Full postal address  Number and Name of the constituency and state  Name of the Political party which set up the candidate (otherwise write 'Independent')  (a) Number of cases in which conviction order

2012-11

5.		N of		100	ome Tax Retu		Traverse Sam
		Candidate		1000	Control of the last of the las	1000000	
		Spouse:		man and the	1-01-51-51		
L.,	(c)	Dependents					
6.		Details	of Assets a	nd Liabilitie	es in rupees		
_	_	Description	Self	Spouse	Dependent-I	Dependent-11	Dependent-II
Α.		Moveable Asset (Total value)					
В.		Immovable Asset					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ii)	Approximate Current Market Price of Asset (Total Value)					
7		Liabilities					
		(i) Government dues (Total)					
		(ii) Loans from Bank, Financial Institutions and others (Total)					
•	(0	Give details of School / Ur urse) (Name of the School	ol /College/ I	cation with the University are	nd the year in v	certificate/ dip	loma/ degree e was complete
E	ne	chours -	1 Be	ank o	deposits letail		124
				RIFICATIO		20 my	
	kno	, above named, do hereby owledge and belief, no part	verify and do of it is false	eclare that the and nothing	ne contents of t g material has t	been concealed	there from. I fu
ny tha		case of conviction or pendi					

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and nearly.

7

# DETAILS IMMOVABLE ASSETS

### AGRICULTURAL LAND

S.No.	Location (s)	Survey	Survey No (s)	Meas	Extent (Total	Extent (Total	Current Market Value	Domesti
	NA COLUMN TO THE PARTY OF THE P	Khata No.	Khasra No.	00	×	Ohite	Can she mainet value	Kemarks
-	Kaithwalia, Anchal-Sugauli, Dist East Champaran	77	699	0	4	8	Rs. 24,000.00	
13	Kaithwalla, Anchal-Sugauli, Dist East Champaran	2/883	2150/9	0	ю	00	Rs. 13,050.00	
en	Kaithwalia, Anchai-Sugauli, Dist East Champaran	142	216	0	47	000	Rs. 24,000 00	
4	Kaithwalla, Anchal-Sugauli, Dist East Champaran	951	2189	0	((5)	00	RS: 35,000.00	
ın	Kaithwalia, Anchal-Sugauli, Dist East Champaran	250	110.	0	2	00	Rs. 12,000,00	
9	Vill +Anchal Sugauli, Dist East Champaran	685	3298	0	0	10	Rs. 150,000.00	
7	Belbanwa, Mothan, Dist - East Champaran	27	909	o	13	10	Rs 3,00,000,00	
			TOTAL		00	00	Rs 5 84 000 on	Ī

8

# DETAILS OF MOVABLE ASSETS

## RAMCHANDRA SAHANI S/o - Late Guli Sahani

### DEPOSITS IN BANK 9

S.No.	Name of Bank	Nature of Account	Account Number	Amount	Remarks
400	Uttar Bihar Gramin Bank Sugauli	Savings Bank	3724	55086=00	
N	Allahabad Bank, Motihari	Savings Bank	6720	29770 - 00	
60	State Bank of India Settiah	Savings Bank	11115930457	539299=27	
4	State Bank of India Patna Secretariat	Savings Bank	10839464896	14900 = 58	
In	Union Bank of Lake Mothani	Savings Bank	57230201010 43224 570 2 00	570 200	

1.21. or